

these States have discontinued the system of licensing in respect of coarse grains only after taking into account their local availability and other relevant factors.

Functioning of Heavy Engineering Corporation, Ranchi

*561. SHRI SAMINATHAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether lack of management know-how and defective designing were the reasons for the inefficient functioning of Heavy Engineering Corporation, Ranchi ; and

(b) if so, the steps taken to remedy the situation ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM) : (a), No, Sir.

(b) Does not arise.

Distribution of Steel in Delhi

*562. SHRI S. N. MISRA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a large number of monthly allotment of steel to the traders in Delhi has been cancelled and the petty traders have been refused the usual monthly allotment after March, 1971 ;

(b) if so, the reasons there for ; and

(c) the time by which the small traders will be given their usual quota ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Accumulation of Coal Stocks in Coal Mines in Madhya Pradesh

*563. SHRI G. C. DIXIT : Will the Minister of STEEL AND MINES be

pleased to state :

(a) whether a large stock of coal has accumulated in the coal mines in Madhya Pradesh ;

(b) if so, the reasons therefor ; and

(c) the action being taken by Government in this regard ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM) : (a) No, Sir.

(b) and (c). Do not arise.

Rehabilitation of Burma Repatriates

*564. SHRI LILADHAR KOTOKI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether more repatriates from Burma have come to India and they have applied for agricultural land, shops and rehabilitation to the State Governments ;

(b) whether repatriates from Burma have not able to settle in Delhi and Madhya Pradesh due to non-cooperative attitude of the State Governments concerned in the matter of allotment of shops and agricultural land ;

(c) whether Government propose to issue fresh instructions to the State Governments for assigning priority to the applications of repatriates ; and

(d) whether any liaison is made to watch the rehabilitation of repatriates in all the States ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes, Sir.

(b) No, Sir.

(c) and (d). Pattern schemes having already been sanctioned for the grant of rehabilitation assistance to the repatriates, State Governments are expected to deal with such applications promptly. It is not considered necessary to issue any fresh instructions at present. Officers of the